

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1093/2024

SONIA DAGA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY IA NO. 27816/26 IS LISTED UNDER THIS ITEM]
IA No. 27816/2026 - EXTENSION OF TIME

Date : 31-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Dr. Manish Singhvi, Sr. Adv.
Mr. Apurv Singhvi, Adv.
Ms. Shalini Haldar, Adv.
Mr. D. K. Devesh, AOR

For Respondent(s) : Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.
Ms. Reya Paul, Adv.

Mrs. Aprajita Singh, Sr. Adv.
Mr. Rohit Amit Sthalekar, AOR
Mr. Siddhant Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Dr. Manish Singhvi, learned senior counsel for the petitioner submits on instruction that as on today, mediation does not appear to be successful.

2. Let him file an affidavit in this regard whereafter the Court

may consider passing appropriate order.

3. In the meanwhile, interim stay granted by this Court on 05.02.2021 shall continue until further orders.

4. List on 29.10.2026.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)